

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-384(PB)/2017

IN THE MATTER OF:

Bank of India

.....Petitioner

v.

Shivvani Energy Limited

..... Respondent

SECTION : UNDER SECTION 7

Order delivered on 30.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

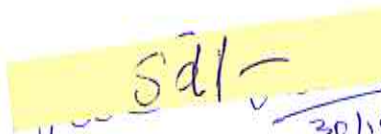
Hon'ble Member (T)

For the Petitioner(s): Mr. Abhishek Anand, Advocate

For the Respondent(s): Mr. Sumesh Dhawan & Ms. Tannya Baranwal, Advocates

ORDER

By order of the Bench, the matter is listed on 15.11.2017.


30/10/17
(NIRMALA VINCENT)
COURT OFFICER

30.10.2017

Vineet